NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/182,183,184 /CAA/2017

NAME OF THE TRANSFEROR

: CENTURY INVESTMENTS PVT LTD & DEAL

INVESTMENT PVT LTD

NAME OF THE TRANSFERRE

: TAMARAI CREDIT & INVESTMENTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Ihr

REPRESENTATION BY WHOM

1) PRAJKUMAL

COUNSEL FOR

INABAKN LAWAN JUAGAKN

ORDER

Counsel for the Petitioner present. Heard. Representative of the Official Liquidator present and prayed for remuneration to the Chartered Accountant. Counsel for the Petitioner is directed to pay Rs.1 lakh as fee for the Chartered Accountant to the Office of the Official Liquidator within two weeks. Reserved for orders.

Cd-

MEMBER (TECHNICAL) ghk

_sel-MEMBER (JUDICIAL)